

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 6044/A

From :- Smti. Kanchan Newar
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ The District & Sessions Judge,
Dhubri

Dated Guwahati, the 12th October, 2018

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ.XII-1/2018/3919/E dated 29.09.2018.

Sir,

With reference to the above, I am directed to inform you that Smti Mridusmita Hazarika, Munsiff-cum-JMFC, Bilasipara, Dhubri, has been accorded permission to avail LTC with her husband (dependant) to visit Andaman via Guwahati and Kolkata and return back via Kolkata and Guwahati during the Winter Vacation in the month of December, 2018 for the standard block period 2018-2021, by the shortest possible route, as per existing Rules.

Smti Hazarika may be informed accordingly.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2018/6045-6047/A, dated 12/10/18
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
- ✓ 2. Smti Mridusmita Hazarika, Munsiff-cum-JMFC, Bilasipara, Dhubri for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.


JT. REGISTRAR (VIGILANCE)